

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 19-12-2025 To 19-12-2025~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner   | Name of Learned Advocate | Compliance By Date | List of Defect(s)  |
|--------|-----------|------------|--|--------------------------|--------------------|--|
| 1      | CO        | 4552/2025  | DWARAKA NATH PAL AND ORS<br>Mobile:8371879716<br>Email:CHAKRABORTISANTOSH6@GMAIL.COM | SANTOSH KR CHAKRABORTI   | 19-01-2026         | LOWER COURT DISTRICT MISMATCH  |
| 2      | CPAN      | 2103/2025  | ARNAB PRAMANICK<br>Mobile:9733780725<br>Email:ARNABPRAMANICK2019@GMAIL.COM           | ARNAB PRAMANICK          | 20-01-2026         | NO AFFIDAVIT DONE  |
| 3      | CRM(M)    | 2878/2025  | RANA MONDAL @ MD AKTARUL<br>Mobile:8240798935<br>Email:JUNELISAMODAK@GMAIL.COM       | JUNE MODAK               | 21-01-2026         | CRM(M)/1371/2025 REJECTION DATE MENTIONED IN PETITION NOT MATCHING WITH ORDER COPY   |
| 4      | CRM(M)    | 2882/2025  | PRAHLAD @ PRALADH BARMAN<br>Mobile:9434057837<br>Email:SM.ADV990@GMAIL.COM           | PRABIR MAJUMDER          | 21-01-2026         | 1) SIGNATURE OF COMMISSIONER OF AFFIDAVIT IS MISSING ON 1ST PAGE ... 2) ORDER DATE OF CRM(DB) 516/2025 IS WRONG IN 1ST PARA ... 3) CASE YEAR OF CRM 3637/2021 IS WRONG   |
| 5      | CRM(M)    | 2883/2025  | PARTHA TALUKDAR @ TALUKDER<br>Mobile:9830203428<br>Email:NAVANILDE@GMAIL.COM         | MONAMI MUKHERJEE         | 21-01-2026         | COLLEGE DETAILS OF VICTIM LADY HAS BEEN DISCLOSED  |
| 6      | CRM(M)    | 2887/2025  | IJARUL SK. AND ORS.<br>Mobile:9073041436   | MD. ABDUR RAHAMAN        | 21-01-2026         | 1) P.S. DATE MENTIONED IN PRAYER PARA NOT MATCHING WITH REST OF THE PETITION ... 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED ON PAGE 2 ... 3) ACCEPTANCE OF LD ADVOCATE IS REQUIRED ON THE BOTH VAKALATNAMA .... 4) CASE TYPE OF CRM(DB) 615/2025 WRONGLY MENTIONED IN 1ST PARA |
| 7      | CRM(M)    | 2889/2025  | PETITIONER<br>Mobile:9064469199<br>Email:MANOJITDEBNATH.IN@GMAIL.COM                 | MANOJIT DEBNATH          | 21-01-2026         | 1) CORRECTIONAL HOME NAME MENTIONED IN 1ST PARA NOT MATCHING WITH VAKALATNAMA ... 2) PETITIONER IDENTITY IS BEING DISCLOSED IN SOME PAGES AND XEROX VAKA ... 3) V.G. RELATIVE NAME HAS BEEN DISCLOSED IN ANNEXURES   |
| 8      | CRM(M)    | 2891/2025  | XXXXXX<br>Mobile:9433820692<br>Email:JUBER44@GMAIL.COM                               | SK. ZUBAIR AHMED         | 21-01-2026         | PETITIONER IDENTITY HAS BEEN DISCLOSED IN SOME PAGES AND ANNEXURES   |
| 9      | MAT       | 2311/2025  | NIVA BASU  | ABHIJIT                  | 19-01-2026         | LOGO NOT FOUND   |

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|--------|-----------|------------|--|--------------------------|--------------------|--|
|        |           |            | Mobile:9830545807<br>Email:ABHIJIT4LAW@GMAIL.COM                             | MAJUMDAR                 |                    |  |
| 10     | WPA       | 29193/2025 | SMT. SARAMA HALDER<br>Mobile:8017325294<br>Email:DIPTAKSHISARKAR20@GMAIL.COM | DIPTAKSHI SARKAR         | 19-01-2026         | COMMISSIONER SIGNATURE MISSING IN AFFIDAVIT PAGE,WRITINGS OBSCURE/ILLEGIBLE IN ENTIRE PETITION |

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